

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.09.2022 (MONDAY)

## COURT -III

# CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

02:00 PM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 145 of 2021 & I.A. No. 203 of 2022	Bharat Goyal Vs. Registrar of Companies & Ors.	S R Lodhe	

### For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 415 - 416 of 2021	Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional & Ors.	Anuj Tiwari	Vaijayant Paliwal Kriti Kalyani Salonee Kulkarni-RP Saurav Panda
3.	Comp. App. (AT) (Ins) No. 840 of 2021	Edelweiss Asset Reconstruction Company Ltd. Vs. Perfect Engine Components Pvt. Ltd.	R.P. Agrawal	Kumar Anurag Singh Zain A. Khan
4.	Comp. App. (AT) No. 125 of 2021	Vivid Solutions Pvt. Ltd. & Ors. Vs. Mukesh Jain & Ors.	Anand Dilip Landge	Vinit Trehan Vimal Kriti Singh Siddhartha-R1, 2 & 3
5.	Comp. App. (AT) No. 112 of 2022	DD Finance and Holdings Pvt. Ltd. Vs. Registrar Of Companies NCT Of Delhi & Haryana	Shirya Maini	

### For Hearing

6.	Comp. App. (AT) (Ins) No. 490 of 2021 & I.A. No. 329 of 2022	Anish Agarwal Vs. Vineet Aggarwal Resolution Professional JSM Devcons India Pvt. Ltd.& Ors.  <b>With</b>	Ranjan Kumar	Sanjay Kr. Singh-R1 Manish Shankar-R2 Ayushi Saraswat-R3 Vijayesh Atre- Intervenor
7.	Comp. App. (AT) (Ins) No. 491 of 2021	Vineet Aggarwal Resolution Professional JSM Devcons India Pvt. Ltd. Vs. Anish Agarwal	Sanjay Kumar Singh	Ranjan Kumar-R1 Manish Shankar-R2 Ayushi Saraswat-R3 Vijayesh Atre- Intervenor

<b>8.</b>	Comp. App. (AT) (Ins) No. 880 of 2021	Indiabulls Housing Finance Ltd. Vs. Kalpataru Properties Pvt. Ltd. & Ors.	Aman Gandhi	Mustaf Mahesh Agarwal C. Rashmikant Sunil Mittal-R1 Sumant Batra Santosh K. Ray-R2
<b>9.</b>	Comp. App. (AT) No. 04 of 2022	Morepen Laboratories Ltd. & Ors. Vs. Union of India  <b>With</b>	Malvika Singh	Kamal Kant Jha
<b>10.</b>	Comp. App. (AT) No. 05 of 2022	Morepen Laboratories Ltd. Vs. Union of India	Malvika Singh	Kamal Kant Jha

Copy to: -

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**